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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1302/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Ajay Kumar Krushna Pradhan
V/s.
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

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|----|---|----------|--------|
| 1. | Ms. Smriti Kanade a/w Mr. Vikrant Naikhare i/b Negandhi, Shah & Umayalullah for Respondent | Advocate | Smriti |
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|----|--|----------|---------|
| 2. | Mrs. Vaishakhi Talati i/b Lex Corollaries for Petitioner | Advocate | Talati. |
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ORDER

CP No. 1302/ I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)